

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:5289  
ANSWERED ON:05.09.2011  
REGISTRATION OF HANDLOOM MARK  
Jakhar Shri Badri Ram

**Will the Minister of TEXTILES be pleased to state:**

(a) whether the Government has taken any decision to promote and disseminate the registration of Handloom Mark by the weavers; and

(b) if so, the details thereof alongwith number of Handloom Marks registered, State-wise including Rajasthan?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): Yes, Madam.

(b): The Textiles Committee which is the Implementing agency for promotion of Handloom Mark has been organising workshops, seminars and awareness programmes at State level and Cluster level throughout the year, in order to promote and disseminate registration of Handloom Mark. The details of the programme organised during the last three years is given below:

Year	2008-2009	2009-2010	2010-2011			
	No. of Progr	No. of Partici	No. of Progr	No. of Partici	No. of Progr	No. of Partici
	-ammes	-pants	-ammes	-pants	-ammes	-pants

Cluster Level Seminars	45	45	77	13533	14827
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Awareness meets	29	32	40
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Participation in Exhibitions	23	11	28
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Besides, advertisements are issued in various newspapers /magazines on all India basis including regional languages. The Textiles Committee also sets up promotional stalls during various exhibitions to generate awareness about Handloom Mark. The details of the Handloom Mark Scheme and the performance etc. are uploaded on the website dedicated for the purpose i.e. <http://www.handloommark.gov.in> periodically.

As on 31st July 2011, 8206 stakeholders have been registered under the Scheme. The State-wise registration of stakeholders since the launch of the Handloom Mark Scheme (launched on 28th June, 2006) including the State of Rajasthan is placed at Annexure-I.